

**Annexure - 2**  
**M/s. Devi Infradevelopers Pvt. Ltd. : Liquidation commenced on 09.09.2022**  
**Operational creditors (other than Workmen, Employees and Government Dues)**  
**List of Stakeholder as on 19.02.2024**

S. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of claim under verification	Remarks, if any			
		Date of receipt	Amount claimed	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off			Amount of claim rejected		
1.	Shyam Construction Co.*	NA	-	-	NA	0	0	0	0	100.00%	0	0	0	
	<b>TOTAL</b>		<b>0</b>	<b>0</b>		<b>0</b>		<b>0</b>	<b>0</b>	<b>100%</b>	<b>0</b>	<b>0</b>	<b>0</b>	

\*As per the proviso to Regulation 30 of IBBJ (Liquidation Process) Regulations, 2016 has taken these claims which were admitted during the CIRP since the claimant has not submitted its claim during the liquidation process upto date of filing this list

Note :

1. The claims are in process of verification on the basis of proof of claim and records available with Corporate Debtor.
2. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information/evidence/clarification which may be received subsequently and which warrant such revision/substantiation/modification.
3. Information/evidence/clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.

